

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO.63 OF 2017  
AND  
IA NOS. 168 & 169 OF 2017**

**Dated: 22<sup>nd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Dalmia Cement (Bharat) Ltd. ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2 to R-5

**ORDER**

Admit. Issue notice on the Appeal as well as on the I.A. No. 168 of 2017 (Appl. for stay). Ms. Pratiksh Mishra takes notice on behalf of Respondent Nos.2 to 5. Notice be issued to the other Respondents returnable on 10.04.2017. Dasti, in addition, is permitted.

List the matter on **10.04.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**